

exploration and refining specially of the projects in which foreign exchange commitment is involved; and

(b) if so, the details thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN) :

(a) Yes.

(b) Details are being worked out.

SETTING UP OF A SPINNING MILL

397. RAJA SHANKAR PRATAP SINGH : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether any action has been taken by Government to set up a spinning mill at Jagdalpur under the Rehabilitation Industries Corporation in Dandakaranya; and

(b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) Yes. The scheme for the establishment of a Spinning Mill in Dandakaranya has to be implemented by the Rehabilitation Industries Corporation. The Corporation is reconsidering the question of the location of the mill and has decided that the economics of alternative sites *vis-a-vis* Jagdalpur should be examined. A Sub-Committee has been appointed for the purpose and the report is to be submitted to the Board of Directors at its next meeting.

(b) The capacity of the mill will be 25,000 spindles and the mill would provide employment to about 1,000 DPs/repatriates. The estimated capital investment is of the order of Rs. 2.15 crores.

PULP AND PAPER PLANT IN INDRAVATI BASSIN

398. RAJA SHANKAR PRATAP SINGH : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the Paper Corporation of India has been entrusted with the work of detailed investigation for the establishment of Pulp and Paper Plant in the Indravati Bassin in Dandakaranya; and

(b) if so, the progress made so far in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) The proposed Paper Corporation has not yet been set up.

(b) Does not arise.

N.F.C. INSTRUCTORS IN DELHI

399. SHRI ARJUN ARORA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that more than 100 National Fitness Corps Instructors have to go every month from different parts of Delhi to the Defence Colony, New Delhi, for getting their pay and have to waste their full day for the purpose;

(b) whether it is also a fact that the N.F.C. Directorate, Central Region, New Delhi has not made any seating arrangements for them and also for providing them with drinking water in the summer season; and

(c) if so, what steps Government propose to take to remove these difficulties ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN) : (a) About 430 National Fitness Corps Instructors posted in Delhi receive their pay from the National Fitness Corps Regional Office in Defence Colony. Women Instructors collect their pay on the last working day of the month and Men Instructors on the first working day of the next month. The hours of payment have been so staggered that no one person is required to wait for more than two hours at the Regional Office.

(b) For seating arrangements, durries and shamianas are provided. During rains, the Instructors are accommodated in the rooms along with the staff. Adequate arrangements for drinking water are also made on pay days.

(c) The Instructors posted beyond a radius of 5 miles are being given the option to receive their pay through Money-Orders at Government expense.